

ITEM NO.20

COURT NO.12

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1916/2024

PANCHAM SINGH & ORS.

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

(FOR ADMISSION

IA No. 3049/2024 - EXEMPTION FROM FILING O.T.

IA No. 14361/2024 - SUSPENSION OF SENTENCE)

Date : 22-04-2024 These matters were called on for hearing today.

CORAM : HON'BLE MRS. JUSTICE B.V. NAGARATHNA
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Appellant(s) Mr. R.c. Mishra, Sr. Adv.
Mr. Mahendra Kumar, Adv.
Mr. Ilin Saraswat, Adv.
Ms. Ilma, Adv.
Mr. Ananya Mishra, Adv.
Mr. Alok Kumar Dwivedi, Adv.
Mr. Rajnish Kumar Jha, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice to the respondent-State, returnable on
08.07.2024.

Issue notice on the interim relief sought for by the
petitioners.

Petitioner's counsel is permitted to serve the standing
counsel for the respondent-State.

(VARSHA MENDIRATTA)
COURT MASTER (SH)

(MALEKAR NAGARAJ)
COURT MASTER (NSH)